

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/143(CHE)/2021
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : Nathu K Patel
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for State Bank of India. Ld. Counsel
Mr.Badirinarayanan for the Respondent.

Reply is yet to be filed.

The parties are directed to file reply within 2 weeks.

List the Petition for hearing on **24.06.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk